

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 13<sup>th</sup> day of *January, 2020*.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).**

Original Application Number. 330/01354/2019.

Ashvanee Kumar Srivastava.

.....Applicant.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicant : In person

Advocate for the Respondents: Shri Shesh Mani Mishra

**O R D E R**

Matter pertains to the Division Bench, which is not available today.

2. Learned counsel for the respondents vehemently opposed the present OA on the ground that pleadings are full of discrepancies and the relief claimed by the applicant in the present format cannot be granted.

3. The applicant has sought permission of this Tribunal to withdraw this OA with liberty to file a fresh OA with better particulars.

4. In view of the above, permission is granted to the applicant to withdraw this OA. Accordingly, the OA is dismissed as withdrawn with liberty to the applicant to file fresh OA in proper format.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...